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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

* * *

Date of Decision: 28.6.1999

OA 87/97

Tej Singh s/o Shri Sukh Ram, aged 51 years, r/o 1848, Puranderji ki Gali, Ram Lalji Ka Rasta, Johri Bazar, Jaipur.

... Applicant

Versus

1. Union of India through the Secretary, Ministry of Health and Family Welfare, Nirman Bhawan, New Delhi.
2. Director General of Health & Family Welfare, Nirman Bhawan, New Delhi.
3. Addl. Director, Central Government Health Scheme, Hotel Radhakrishna, Near Railway Station, Jaipur.
4. Shri B.K.Gupta, Accountant, Office of the Addl. Director, CGHS, Hotel Radhakrishna, Near Railway Station, Jaipur.

... Respondents

CORAM:

HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

HON'BLE MR.N.P.NAWANI, ADMINISTRATIVE MEMBER

For the Applicant ... Mr.U.D.Sharma

For the Respondents ... Mr.V.S.Gurjar

O R D E R

PER HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

Applicant, Tej Singh, has filed this application under Section 19 of the Administrative Tribunals Act, 1985, challenging his reversion from the post of Office Superintendent to that of Upper Division Clerk vide Annexure A-1 dated 25.2.97.

2. We have heard the learned counsel for the parties and have carefully perused the records of the case. Counsel for the parties have agreed to this matter being disposed of at the stage of admission.

3. The learned counsel for the applicant has brought to our notice an order dated 10.3.97, at Annexure A-7, by which he has been reappointed as Office Superintendent purely on ad hoc basis until further orders in the prescribed scale of the said post till the same is filled by a duly constituted DPC.

4. The learned counsel for the respondents has produced a copy of an office order dated 23.10.98, by which respondent No.4 namely Shri B.K. Gupta, UDC, was made Incharge (Administration Section).

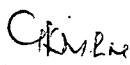
Chk/RK 5. In the circumstances, we dispose of the present application with a

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direction to the respondents to convene a Departmental Promotion Committee as expeditiously as possible to consider the applicant's case for promotion to the post of Office Superintendent, if he falls within the zone of consideration alongwith other eligible candidates. No order as to costs.


(N.P. NAWANI)

ADM. MEMBER


(GOPAL KRISHNA)

VICE CHAIRMAN

VK